

SUPREME COURT OF INDIA

This file relates to reconsideration of the proposal for appointment of Smt. B. Sarodjiny Devy, Judicial Officer, as a Judge of the Madras High Court.

The proposal for elevation of Smt. B. Sarodjiny Devy, Judicial Officer as Judge of the Madras High Court, approved by the Supreme Court Collegium on 19th April, 2018 has been referred back to the Chief Justice of India for reconsideration in view of the reasons recorded in the file.

On perusal of the reasons referred to above and the material placed in the file, the Collegium resolves that the proposal for elevation of Smt. Sarodjiny Devi, Judicial Officer be remitted to the Chief Justice of the Madras High Court.

(Dipak Misra) C.J.I.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

August 01, 2018.